

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No.189/KB/2015

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14<sup>th</sup> December 2017, 10.30 A.M**

Name of the Company	Yash Vardhan Mall.-Versus-Indrapuri Studios Pvt.Ltd. & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MR. UTPAL BOSE, SR. ADV.

2. MR. D.N. SHARMA, ADV.

3. MISS. ALYOTRIO MUKHERJEE, ADV.

Petitioner

Sh. Mukherjee

14.12.2017

1. Ms. Manju Bhutera, Ld-Adv

2. Mr. Nirmalya Dasgupta, Ld-Adv

3. Ms. Umila Chakraborty, Ld-Adv

Respondent  
Nos. 1-4 and 7Rachan Bengupta  
14.12.17

**ORDER**


Ld. Counsel for the petitioners and the respondent nos. 1 to 4 and 7 are present.

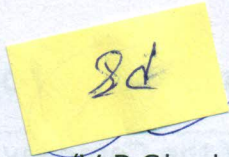
Heard the part arguments of the Ld. Counsel for the respondents in C.A. No. 1755/2015.

Both the parties are directed to file written submissions within 3 weeks from today.



List **C.A.No. 1755/2015** on **29/01/2018** for remaining arguments.

  
(Jinan K.R.)  
Member (J)

  
(V.P.Singh)  
Member (J)